Recovery of Tax arrears

1419. SHRIMATI BRINDA KARAT: Will the Minister of FINANCE be pleased to state:

- (a) the total tax arrears, Direct and Indirect taxes separately as on 31 March, 2010, 31s March, 2009 and 31 March, 2008; and
 - (b) the target of recovery of tax arrears during next three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):
(a) the total tax arrears pertaining to direct and indirect taxes during the last three years are as under:

Period	Direct Taxes	Indirect Taxes
31st March, 2008	1,30,733	29,579.54
31st March, 2009	2,13,646	33,790.89
31st March, 2010	2,48,927	44,212.23

(b) The target of recovery of tax arrears pertaining to direct and indirect taxes is fixed at the beginning of the respective financial year. The targets of recovery of tax arrears fixed in respect of direct and indirect taxes for the Financial year 2010-11 are as under:

Rs. in crore

Direct Taxes	Rs. 13,906
Indirect Taxes	Rs. 3,250

Equal pay structures in insurance companies and banks

1420. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:

- (a) whether all the public sector insurance companies have revised the salary structure for their employees;
 - (b) if so, the details thereof;
 - (c) whether the pay structure of insurance and bank employees are some or different; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) The salary structure of employees of Life Insurance Corporation of India and Public Sector General Insurance Companies have been revised with effect from 01.08.2007. A wage hike of 17.5% of the pre-revised Wage Bill was allowed to them.

(c) and (d) There is a marginal difference in the pay structure of employees of public sector insurance companies and banks. This is on account of use of different Price Index, which was used as a base for wage revision, by bank and insurance companies. This use of different Price index in the two sectors is however prevailing historically. Further, the wage revision in the banking sector was made effective from 1.11.2007 while for the employees of insurance companies from 1.8.2007. However, the same percentage of rise (17.5%) in pre-revised wage bill was given both for the banks and insurance companies.

Allocations for SC and Tribal sub-plans

1421. SHRI PRAVEEN RASHTRAPAL: Will the Minister of FINANCE be pleased to state:

- (a) the details regarding actual allocation during Financial Years, 2006-07 and 2007-08 towards SC Sub-Plan and Tribal Sub-Plan to various State Governments;
- (b) whether this amount was in proportion to the population of SC and ST in the respective States; and
 - (c) if not, what actions are proposed by Ministry to improve the system?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) The details regarding actual allocation during financial (2006-07) and 2007-08 towards SC Sub-Plan (SCSP) and Tribal Sub-Plan (TSP) to various State Governments are given in Statement-I and II (See below).

- (b) The SC & ST population is 16.2% and 8.2% respectively as per the 2001 Census in the country. The allocation under Tribal Sub-Plan is 12.64% and 8.45% during 2006-07 and 2007-08 respectively. However, allocation under SCSP during 2006-07 was 12.98% and during 2007-08 it was 15.92% which is slightly less than the SC population in the country which is 16.2%.
- (c) In order to ensure effective and meaningful implementation of SCSP and TSP in future, the Planning Commission has constituted a Task Force under the Chairmanship of the Member in-Charge to review the operational difficulties in implementation of SCSP & TSP and to suggest necessary remedial measures through re-examining the existing Guidelines and to revise the same appropriately.